

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.1088/2017
MA No.47/2018

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE PARTIES: Power House
V/s.
Nutrifirst Agro International Pvt.Ltd.

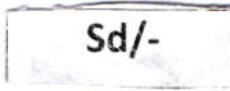
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1 <i>Addl. Legal (Board)</i>	<i>ANJALI TRIVEDI</i>	<i>ADVOCATE FOR THE COC/IRP.</i>	<i>Vishal</i> <i>25/1/2018.</i>

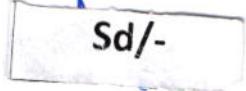
ORDER

MA 47/2018 in CP No.1088/I&BP/NCLT/MB/MAH/2017

MA 47/2018 allowed, vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)